

SHRI S. M. HEMROM: I wanted to know whether any of the States have forfeited any Central grants due to their not submitting their schemes in the First Five Year Plan.

SHRI B. N. DATAR: I am not aware of this, except, so far as Andhra was concerned, in the first year of its establishment, it could not implement the schemes because of shortness of time at its disposal.

SHRI R. U. AGNIBHOJ: Will the Government publish this report and state the opinions of the Parliament also along with the views of the States, so that at the time of the implementation of the report, the schemes may be very effectively proceeded with?

SHRI B. N. DATAR: When the report is placed on the Table of the House, surely Parliament will have full opportunity to discuss the various recommendations, and whatever is ultimately settled by Parliament will receive respectful attention.

SHRI KANHAIYALAL D. VAIDYA: Is it not a fact that certain recommendations made by the Scheduled Castes Commissioner were not implemented by a number of States and, if so, what steps have the Government taken against those States?

SHRI B. N. DATAR: I am not aware of any recommendations being purposely refused by the States to implement. Sometimes there was some delay. As the House will see, under the Constitution our powers are only for investigating into the matter, getting a report and making suggestions to the State Governments.

SHRI S. N. MAZUMDAR: The report of the Backward Classes Commission is certainly not a secret document. What objection can the Government have in placing the report before the Parliament for its active consideration also?

SHRI B. N. DATAR: There can be no objection. On the other hand, it is our duty to place it on the Table of the House.

SMUGGLING OF GOLD

*363. DR. RAGHUBIR SINH: Will the Minister for FINANCE be pleased to state:

(a) the quantity of contraband gold seized during the months of November 1955 to January 1956; and

(b) the steps now being taken to discover and seize the landing bases of smugglers in the small ports on the west coast of India?

THE MINISTER FOR REVENUE AND DEFENCE EXPENDITURE (SHRI A. C. GUHA): (a) 64,153 tolas.

(b) India's sea coast is so wide that it is almost impossible to find out all the possible landing bases that may be used by the country craft. Yet the Government has been taking measures to detect such bases as far as possible. Coast-guard preventive service is operating at all the ports situated in the West Coast of India. The Staff patrolling the coast line is vigilant to foil any attempt at smuggling and landing of gold at any place on the Coast. The Naval authorities are also cooperating with the Customs in the matter. Outstation flying squads and Intelligence Units have been created all along the coastal places.

DR. RAGHUBIR SINH: May I know whether any steps have been taken to track down the persons who buy the smuggled gold?

SHRI A. C. GUHA: I think that the hon. Member will recollect that even in this House on several occasions it was disclosed that smuggled gold has been recovered from the Bombay City itself from those who purchased the gold.

SHRIMATI VIOLET ALVA: Is it not a fact that almost all the smuggled gold finds its way to Bombay?

SHRI A. C. GUHA: The hon. Member comes from Bombay, and she knows better.

DR. RAGHUBIR SINH: May I know what kind of seals or marks, if any, were found on the smuggled gold that has been seized from time to time?

SHRI A. C. GUHA: I don't think there was any seal on any of the smuggled gold; anyhow, I am not sure.

SHRI KANHAIYALAL D. VAIDYA: May I know whether a large quantity of gold is being smuggled through Goa?

SHRI A. C. GUHA: I think that the Goa source is almost dried up. The main source now is the Persian Gulf.

SHRI R. U. AGNIBHOJ: May I know what happens to the smuggled gold? Does the Government take it and destroy it?

SHRI A. C. GUHA: I don't think that the Government would be so foolish as to destroy it.

DR. P. C. MITRA: May I know if the seized gold is confiscated?

SHRI A. C. GUHA: A major portion is confiscated, but then there is some penalty, and if the penalty is paid, some gold is released.

DR. P. C. MITRA: I think that the smugglers are helping the Government.

SHRI A. C. GUHA: That is his conclusion.

SHRI RAGHAVENDRARAO: May I know the quantity of gold found on the Goa border?

SHRI A. C. GUHA: That is difficult to give.

TRAINING SCHOOL ATTACHED TO THE BHARAT ELECTRONICS LIMITED, BANGALORE

*364. SHRI M. VALIULLA: Will the Minister for DEFENCE be pleased to state:

(a) the present number of trainees in the Training School attached to the Bharat Electronics Limited, Bangalore;

(b) the number of trainees who have so far passed out of this Training School; and

(c) the number of instructors in this school who are Frenchmen and how much they are paid?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA):

(a) 54.

(b) 69.

(c) 3. The salary of one is Rs. 2,500 and that of the other two is Rs. 1,750 each.

SHRI M. VALIULLA: Is it not a fact that there was a scheme to train about 150 students at a time in that training centre?

SARDAR S. S. MAJITHIA: The total capacity of the training centre is 120, i.e. 60 in each section.

SHRI M. VALIULLA: May I know whether, after getting their training there, these trainees are producing any articles there?

SARDAR S. S. MAJITHIA: This is a training centre and not a producing centre. The Bharat Electronics Limited is a separate factory. This is a centre for training only and we have so far trained 36 radio mechanics and 33 mechanics.

SHRI M. VALIULLA: The school is meant only for the Bharat Electronics, Bangalore. Does this mean then that no use is being made of these people and no work has been given to them in the Bharat Electronics?